

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.28
C.P. No.99/BB/2023

IN THE MATTER OF:

M/s. Nexusmall Whitefield Pvt. Ltd.

... Petitioner

Order under Section 66 of Companies Act, 2013

Order delivered on 29.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri R Inbaraju

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. After considering the report filed by the ROC specifically at Para 13, 14 & 18 and the reply thereto by the Petitioner, the RoC Counsel is directed to appear on the next date of hearing before this Tribunal and explain/clarify the same considering the reply filed by the Petitioner.
3. List the matter on **31.05.2024**.

Sd/-

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-

(K. BISWAL)
MEMBER (JUDICIAL)